

ITEM NO.802(MM) Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA NO.106490/2021 IN SMW(C)No. 4/2020

IN RE CONTAGION OF COVID 19 VIRUS IN CHILDREN
PROTECTION HOMES

Petitioner(s)

VERSUS

Respondent(s)

(MR GAURAV AGRAWAL, ADVOCATE (A.C))

Date : 27-08-2021 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

By Courts Motion, AOR

For Petitioner(s)

Mr. Gaurav Agrawal, AOR Ld.A.C.

For Respondent(s)

Ms. Shobha Gupta, AOR (mentioned by)

Mr. Shuvodeep Roy, AOR
Dr. Joseph Aristotle S., AOR
Ms. G. Indira, AOR
Mrs. Swarupama Chaturvedi, AOR
Mr. Gopal Singh, AOR
Mr. G. Prakash, AOR
Mr. Aravindh S., AOR
Ms. K. Enatoli Sema, AOR
Mahesh Thakur, AOR
Mr. V. N. Raghupathy, AOR
Mr. Sumeer Sodhi, AOR

M/S. Knc, AOR
Ms. Mukti Chowdhary, AOR
Mr. Sandeep Kumar Jha, AOR
Mr. Rohit K. Singh, AOR
Mr. Pashupathi Nath Razdan, AOR
Mr. Pukhrambam Ramesh Kumar, AOR
Mr. M. Yogesh Kanna, AOR
Ms. Taruna Ardhendumauli Prasad, AOR
Ms. Pallavi Langar, AOR
Mr. Pai Amit, AOR
Ms. Pinky Behera, AOR
Mr. Raj Bahadur Yadav, AOR

Mr. Gurmeet Singh Makker, AOR
Ms. Deepanwita Priyanka, AOR
Ms. Jaspreet Gogia, AOR
Mr. Ankit Goel, AOR
Ms. Anindita Pujari, AOR
Ms. Astha Sharma, AOR
Mr. Mahfooz Ahsan Nazki, AOR
Mr. Ajay Pal, AOR
Dr. Monika Gusain, AOR
Mr. Narendra Kumar, AOR
Mr. Chirag M. Shroff, AOR
M/S. Plr Chambers And Co., AOR
Mr. Himanshu Tyagi, AOR
Ms. Diksha Rai, AOR
Mr. Amrish Kumar, AOR
Mr. Avijit Mani Tripathi, AOR
Mr. Nirnimesh Dube, AOR
Mr. Sachin Patil, AOR
Mr. Abhimanyu Tewari, AOR
M/S. Manoj Swarup And Co., AOR
Mr. S.. Udaya Kumar Sagar, AOR
Mr. Manish Kumar, AOR
Ms. Rachana Srivastava, AOR

UPON being mentioned the Court made the following
O R D E R

I.A.No.106490/2021 in SMW(C)No.4/2020

Issue notice on the application for direction.

Dasti service, in addition, is permitted.

Learned counsel for the applicant(s) is permitted to serve a copy of the IA on learned *Amicus Curiae* as well as on the respondents by e-mail.

List the IA along with the main matter on 07.10.2021.

(NIRMALA NEGI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER